

Name of the Corporate Debtor: VIMLA FUELS & METALS LIMITED; Date of Commencement of CIRP: 06-10-2025; List of Creditors as on: 29-10-2025; Name of IP: Mr. Anil Kumar Satyanarayan Agarwal; Process Number: 1; Last 5 digit of registration number: 11578

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	292971747	1	291357691	19.40			1614056	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	342527940	3	322809729	21.49		545745	19172466	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	12	3108106	12	1325567	0.09			1782539	Annexure 6
7	Operational creditors (Government Dues)	2	481152	2	481152	0.03				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	1265533198	12	885961433	58.99			379571761	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		30	1904622143	30	1501935572	100.00		545745	402140822	